NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	Bishender Singh-Vs-Kho	osla Steel Industries Pvt Ltd.	
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. CS. ROHIT KUMAR KESHRT (PCS)

RESTANDATERS.

(PCS)

Robet Keshri 2/11/12

ORDER

Ld. Pr. CS for the petitioner is present.

It appears that the case is already listed on 28/11/2017. Petitioner has filed contempt application which will be taken up on that day.

List on 28/11/2017 as already fixed.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)